

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

**Cancellation of Recovery Certificate no. 8035 of 2024 in respect of Kamla Devi Bajoria in
the matter of Illiquid Stock Options**

A Recovery Certificate No. **RC8035** of **2024** dated **September 17, 2024**, has been drawn up by the Recovery Officer against **Kamla Devi Bajoria (PAN: ADVPB0868R) ["Defaulter"]** for a sum of **Rs. 5,66,000/- (Rupees Five Lakh Sixty Six Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/GR/BM/2023-24/29385 dated September 21, 2023 against Kamal Devi Bajoria (PAN: ADVPB0868R) in the matter of Illiquid Stock Options.

It is brought to the notice of recovery officer that the defaulter had passed away on March 02, 2021 and copy of death certificate is submitted. As the defaulter passed away before passing of AO order dated September 21, 2023, the recovery proceedings initiated against the defaulter does not sustain.

In view of the above, Recovery initiated against Kamla Devi Bajoria (PAN: ADVPB0868R) is hereby cancelled in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Date- March 12, 2026
Place- Kolkata



Mitrajeet Dey
RECOVERY OFFICER
मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata